- (ख) 31 जनवरी, 1996 तक उक्त निगम द्वारा कितनी धनराशि व्यय की गई हैं.
- (ग) उक्त धनराशि जिन-जिन मदों पर खर्च की गई है, उनका पुरा ब्यौरा क्या है?

कल्याण मंत्री (श्री सीतराम केसरी): (क) 1995-96 के दौरान 39 करोड़ रुपए की राशि का बजट रखा गया है तथा 31.1.1996 तक 10 करोड़ रुपए निर्युक्त किए गए हैं।

इसके अतिरिक्त केरल तथा आन्ध्र प्रदेश सरकारों प्रत्येक द्वारा 10 करोड़ रु० का अंशदान किया गया तथा शेयर पूंजी अंशदाना के लिए उत्तर प्रदेश द्वारा 6.95 करोड़ रु० का अंशदान किया गया है।

(ख) 1994-95 में तथा 1995-96 में अब तक निर्युक्त निधियों में से 31.1.1996 तक 31,87,19,215 रु० की राशि खर्च की गई है।

(ग) ब्यौरे निम्निलिखित हैं:

	-	
1.	राज्य माध्यम एजेंसियों	32,34,146 रुपए
	को ऋण	
2.	स्टाफ को वेतन तथा	5,51,599 रुपए
	मजदूरी	
3.	लेखा-परीक्षा फीस	10,0004,146 रुपए
4.	विज्ञापन	4,72,275 रुपए
5.	प्रशासनिक व्यय	27,24,394 रुपए
6.	जमा निवेश	17,26,801 रुपए
		३१,८७,११,२१५ रुपए

Newspapers Report on Obstructing the sale of Indian Pharmaceuticals in the Gulf Countires

448. DR. MURLI MANOHAR JOSHI:

SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of CHEMICAL AND FERTLIZERS be pleased to state:

Whether Government's attention has been invited to the news-items published in the Daily Jagaran of February 2, 1996 to the. effect that the multi-national companies are obstructing the sale of Indian Pharmaceuticals in the Gulf countries and if so, the facts in this regard and the action taken by Government thereon?

THE MINISTER OF CHEMICALS AND **FERTILIZERS** (SHRI RAM SINGH YADAV): LAKHAN Government's of UAE and Saudi Arabia have prescribed certain criteria for improt of drugs and pharmaceuticals. These are uniformly applicable for supplies from all countries. One of the criteria requires registration in developed countries. The inability of Indian companies to fulfil these conditions of registration has affected the exports.

The Government are actively pursuing the matter with the UAE and Saudi Arabian Authorities with a view to relaxing the registration criteria which would allow resumption of imports of drugs and pharmaceuticals from India.

Supply of Tool Kits

449. SHRIMATI BASANTI SARMA: DR. SHRIKANT RAMCHAND-RA JICHKAR:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to State:

- (a) how many artisans were supplied with tools kits in the Vidarbha Region of Maharashtra (District-wise) and in Assam during the last three years; and
- (b) the steps being taken to boost this programme in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI VILAS BABURAO MUTTEMWAR): (a) District-wise information is given in Statement-I and Statement-II in respect of Vidarbha Region of Maharashtra and Assam respectively.

- (b) The following steps have been taken to boost this programme in the entire country including these areas;
 - (i) TRYSEM has been strengthened to provide training to rural artisans. As a result, the scheme of improved toolkits is in operation in the entire country.
 - (ii) The age limit under the TRYSEM has been relaxed for the purpose of training artisans under this scheme. Artisans of any age can be trained under TRYSEM.
 - (iii) Stipend rates for traditional craft based artisans trained under TRYSEM in recognised technical institutions have been revised and artisans are entitled to higher tool kits allowance upto Rs. 200Q/- provided the trained artisans are wil-

- ling to contribute 10% of the cost. The use of power driven tools upto Rs. 4500/- have also been permitted under the scheme.
- (iv) Daily allowance for rural artisans trained under TRYSEM has been revised to Rs. 30/- per day subject to a ceiling of Rs. 450/- per month.
- (v) Emphasis is being laid own women artisans.
- (vi) Reputed craftsmen are being inetuded in the State and District level Task Force.
- (vii) A cluster approach is being adopted for the programme to have an impact. Under this, priority in coverage is being given to specific groups are artisans and to saturate them with benefits.

Statement I

Annexture to Rajya Sabha Unstarred Question No. 449 due for reply 1.3.96
Tool Kits supplied to rural artisans in the Viderbha Region of Maharashtra

S.N	o. Districts	Year	Target	No. of Tool
			(In No.s)	Kits Supplied
1.	Gadchiroli	1992-93	2000	2000
2.	Yeotamal	1992-93	2000	2550
3.	Nagpur	1993-94	1300	1300
4.	Chandrapur	1993-94	1300	1233
5.	Akola	1993-94	1300	1300
6.	Wardha	1994-95	1000	997
7.	Bhandara	1994-95	1000	997
8.	Buldana	1994-95	1000	515
9.	Amravati	1994-95	1000	937

Statement II

Annexlure to Rajya Sabha Unstarred Question No. 449 due for reply 1.3.96

Tool Kits supplied to rural artisans in the state of Assam

S.N	S.No. Districts		Year	Target	No. of Tool
				(In No.s)	Kits Supplied
1.	Goalpara		1992-93	2000	2425
2.	Barpeta		1992-93	2000	2000
3.	Dhemaji		1993-94	1300	1300
4.	Cachar		1993-94	1300	1300
5.	Nalbari		1993-94	1300	1793
6.	Sibsagar		1994-95	1300	892
7.	Sonitpur		1994-95	285	N.R.
8.	Dibrugarh		1994-95	285	N.R.
9.	Nagaon		1994-95	285	285
10.	Karbianglong	,,	1994-95	205	N.R.
ll.	Dhubri		1994-95	285	285
12. 13.	Hailakandi Darrang		1994-95 1994-95	285 290	285 N.R.
13.	Darrang		1 794-93	290	1 V.I V.

N.R. Not reported by the state.

ग्रामीण क्षेत्र विकास कार्यक्रम

- 450. श्री कनकसिंह मोहन सिंह मंगरोला : क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:
- (क) चालू वित्त वर्ष के दौरान राजकोट महानगर पालिका के अतंर्गत किन-किन ग्रामीण क्षेत्रों के लिए सड़क तथा पेय-जल सुविधाओं की व्यवस्था करने हेतु ग्रामीण क्षेत्र विकास कार्यक्रम के अंतर्गत कुछ केन्द्रीय वित्तीय सहायता जारी करने का प्रस्ताव विचारधीन हैं,
 - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है,
- (ग) सरकार ने उक्त परियोजनाओं के लिए कुल कितनी केन्द्रीय वित्तीय सहायता स्वीकृत की है तथा जारी करने का निर्णय लिया है,
 - (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है, और

(ड़) यदि नहीं, तो इसके कया कारण हैं?

ग्रामीण क्षेत्र और रोजगार मंत्रालय (ग्रामीण विकास विभाग) में राज्य मंत्री (श्री उत्तमभाई एच. पटेल) : (क) से (ड़) केन्द्रीय निधियां विभिन्न राज्यों के ग्रामीण क्षेत्र में ग्रामीण विकास कार्यक्रमों के कार्यान्वयन हेतु जारी की जाती है।

Salary Scale of Imams

- 451. SHRI K.R. MALKANI: Will the Minister of WELFARE be pleased to State;
- (a) the salary scale of Imams in Punjab;
- (b) the salary scales of Imams in other States;